

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.223 - IA/486(AHM)2024
in
C.P. (IB)/186(AHM)2023

Proceedings under Section 94 IBC

IN THE MATTER OF:

MANISHADEVI ASHOKKUMAR BAID
VS
STATE BANK OF INDIA

.....Applicant

.....Respondent

Order delivered on: 06/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Sumit Parikh, Adv.
For the Respondent : Ms. Aishwarya Reddy a/w Adv. Mr. Nisarg Bhardwaj R-2
For the PG : Mr. Mohit Gupta, Adv.

ORDER

IA/486(AHM)2024

Ld. Counsel for respondent no.2 does not want to file reply.

Heard the Ld. Counsel for applicant and PG.

Order is reserved.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)